

ITEM NO.103

COURT NO.3

SECTION II-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1791-1795/2014

CENTRAL BUREAU OF INVESTIGATION

Appellant(s)

VERSUS

SAKRU MAHAGU BINJEWAR & ORS. ETC. ETC,

Respondent(s)

WITH

CrI.A. No. 1802/2014 (II-A)

CrI.A. No. 1801/2014 (II-A)

Date : 24-05-2019 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE BHUSHAN RAMKRISHNA GAVAI
HON'BLE MR. JUSTICE SURYA KANT
(VACATION BENCH)

For Appellant(s)

In CrI.A.1791-
1795/14

Mr. R. Balasubramanian, Sr. Adv.
Mr. Rajan Kumar Chourasia, Adv.
Mr. Arvind Kumar Sharma, AOR
Ms. Suhasini Sen, Adv.

In CrI.A.1801/14
& 1802/14

Mr. Rahul Chitnis, Adv.
Mr. Chander Shekhar Ashri, AOR

For Respondent(s)

(For CBI in

CrI.A. No.1801/14
& 1802/14)

Mr. Mukesh Kumar Maroria, AOR
(Appearance slip not given)

UPON hearing the counsel the Court made the following
O R D E R

The appeals are dismissed in terms of the signed order.
Pending application(s), if any, shall stand disposed of.

(NARENDRA PRASAD)
COURT MASTER

(JAGDISH CHANDER)
COURT MASTER

(Signed "Non-Reportable" order is placed on the file)